



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

NOTICE

Please take notice that the following matters listed for Pronouncement of Judgment/Hearing in the Court – III on 26.08.2025 will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 461 of 2025 (For Judgment)	CA Santanu Brahma Vs. Indian Bank & Anr.	Ishan Roy Chowdhury	Santosh Kumar Ray Zeba Khan
2.	Comp. App. (AT) (Ins) No. 1577 of 2024 Part Heard	Akshat Gupta Vs. Union Bank of India & Anr.	Shivani Singh	Milan Singh Negi Nikhil Kumar Jha Aakriti Gupta-R2
3.	Comp. App. (AT) (Ins) No. 2341 of 2024 (With Defects) Part Heard	Achal Kumar Jindal (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr.	Apoorv Agarwal	Sidhant Kumar Manyaa Chandok Anshika Sarana-R1 Debashish Chauhan Neha Agarwal
4.	Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board With	Hemali Kurne	Manish Dhir Vivek Tyagi-R1
5.	Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025 (With Defects)	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	Matthew J Nedumpara Hemali Kurne	Yahya Batatawala- RP Sumedh Ruikar Pradip Yadav

By order of Hon'ble Chairperson
-Sd/-
Registrar